

(a) to (c) The required information is as under:

Year	Central assistance as % of Plan outlay.
1976-77	21.31
1977-78	23.47
1978-79	35.13
1979-80	24.17
1980-81	23.63

(d) The State Government has requested the Planning Commission to raise the State Plan outlay for 1980-81 from Rs. 554.14 crores as approved by the Planning Commission to Rs. 580 crores provided in the State Budget.

(e) The State Government has been requested to indicate the pattern of financing of the proposed outlay of Rs. 580 crores.

Annual plan for Kerala

604. SHRI K. C. SEBASTIAN: Will the Minister of PLANNING be pleased to state:

(a) whether the annual plan for Kerala for the year 1980-81 has been finally approved by the Planning Commission; and

(b) whether Government propose to provide any special assistance for the new social welfare schemes of Kerala Government like pension to agricultural labourers and unemployment doles?

THE MINISTER OF PLANNING (SHRI NARAYAN DUTT TIWARI):

(a) Taking into account the estimate of available financial resources, the Planning Commission had determined the size of Kerala's Annual Plan for 1980-81. However, the State Government has now sent supplementary proposals for inclusion in the Annual Plan, which are under examination and have not yet been approved by the Planning Commission.

(b) The Planning Commission have not received any proposal from the Government of Kerala for providing pension to agricultural labourers. However, the State Government had proposed a Scheme viz., "Employment Assistance in their Supplementary Annual Plan proposals for 1980-81. Under this Scheme, it is proposed to give unemployment allowance to the chronically unemployed who have been registered with the Employment Exchanges. The proposal is under examination. However, the broad approach of the Central Government is that in dealing with unemployment problem, primary attention should be paid to the creation of more job opportunities rather than relying on unemployment doles.

Setting up of planning boards in States

605. PROF. RAMLAL PARIKH: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that there is a lack of planning process in each State due to absence of autonomous planning boards;

(b) if so, what measures Government propose to undertake in this regard;

(c) whether Government propose to set up full-time planning board in each State on the pattern of Planning Commission;

(d) if so, what are the details in this regard; and

(e) if not what are the reasons therefor?

THE MINISTER OF PLANNING (SHRI NARAYAN DUTT TIWARI):

(a) No, Sir. All the States have constituted suitable mechanisms at the State level of formulation of development plans, even though there is considerable scope for further strengthening of the planning machinery in many States.

(b) to (e) The apex planning bodies at the State level which are variously called State Planning Boards/Commission/Advisory Committees have been set up on the recommendations of the Planning Commission to assist in